

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-123/2003/ 2121 /A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Mallika Dutta,  
District & Sessions Judge,  
Nalbari.

Dated Guwahati the <sup>th</sup> 25 March, 2025.

Sub: **Station leave.**

Ref:- Your letter No.DJNB/1568 dtd. 21.03.2025.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the morning of 22.03.2025 till the morning of 24.03.2025**, has been granted. The next senior most Judicial officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-123/2003/ 2122 /A, dated**, 25-03-2025  
Copy to.

✓ The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**